

2

OA 28/08

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

note is to
an respdts

hm
20/08

Prp
22/08

AD, fm R-2
Lana.

App bld.

for counter.

hm
17/09

Regn

Order dt. 21.4.2008

None appears
for the Applicant.
At the request of
Sh. S. Mathur, Ld.
A.S.C appearing
for all the
Respondents
adjourned to
27.5.2008 as a
last chance to
file counter.

hm
21/4

REGISTRAR

1. Counter not filed.
for order.

26/5/08

Regn

Order dt. 27/05/08

None for the applicant.
At the request of Ld. A.S.C.
adjd. to 01/07/08, as last
chance, for filing of counter.

hm
27/5

Registrar

Copy sent for registration
20/08
Regn

3 ORDER DATED: 13.10.2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Heard Ms. Padhi, learned Counsel for Applicant and
Dr. S. Mishra, Learned AS for Respondents.

Learned Counsel for the

Applicant seeks withdrawal of
this OA with liberty to file a
better Petition. Prayer allowed.
OA stands dismissed as
withdrawn. However, it is
made clear that withdrawal
of this OA shall not pre-
clude the Applicant to
approach this Tribunal in
separate OA, if so advised.

hm
21/10/09
(Member A)

hm
(Member J)